

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2285/2015  
CP-747/2015  
MA-2643/2016  
MA-1552/2016  
MA-1105/2016  
MA-2054/2015**

**New Delhi, this the 29<sup>th</sup> day of August, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)**  
**Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Jaswinder Singh,  
S/o Sardar D.P. Singh,  
R/o C-188, 2<sup>nd</sup> Floor DDA Flats,  
Rani Jhasi Complex, Motia Khan,  
New Delhi-119955.
2. Sujatha Ramanan,  
Wife of C.V. Ramanan,  
R/o D 279, Sarvodaya Enclave,  
New Delhi-110017.
3. Poonam Magotra,  
V.R. Kesar,  
R/o DB 501, Block No. 2B,  
Hudco Place Extension,  
New Delhi-110049.

... Applicants

(None present)

Versus

1. Union of India,  
Ministry of Information and Broadcasting  
"A" Wing, Shastri Bhawan,  
Dr. Rajendra Prasad Road,  
New Delhi-110001  
Through Secretary
2. Prasar Bharti Secretariat,  
(Broadcasting Corporation of India),

2<sup>nd</sup> Floor, PTI Building Sansad Marg,  
New Delhi-110001.  
Through its Chief Executive Officer.

3. Director General (News),  
News Service Division,  
All India Radio, Delhi Station,  
Parliament Street, New Delhi-110001.

4. Anand Srivastava
5. Manisha
6. Jagriti Sharma
7. Bhoopendra Pratap Singh
8. Vishal Sharma
9. Nikhil Kumar
10. Manu Panwar
11. Pawan Kumar Verma
12. Farhat Naaz
13. Seet Mishra
14. Sudip Basu
15. Sanjay Datta
16. Piyali Mukherjee
17. Jahanara Ray Chauhari
18. Jinia Roy
19. Vijay Kumar
20. Naresh Sharma
21. Natya Pal Singh
22. Shardha Purushottam Varankar
23. Rama Chandra Nath
24. Ajay Kumar
25. Baljeet Kumar
26. Yuvraj Bhattarai
27. M. Malthi
28. A. Nivaz
29. Razi Uddin
30. Baby Arun

...

Respondent

(Addresses of respondent No. 4-30 is not known to the Applicants.  
However, the same is available with respondent no. 3.)

(By Advocate : Sh. Suvesh Kumar for R-3)

**ORDER (ORAL)****Hon'ble Mr. Shekhar Agarwal, Member (A)**

None for the applicants. Even on the last date the applicants were not present. It therefore appears that they are no longer interested in pursuing this OA any further.

2. Accordingly, the same is dismissed for default of appearance and for non-prosecution.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

/ns/